LOK SABHA DEBATES



NO.

2 to 10 June 2004

PLB

INDEX

TO

LOK SABHA DEBATES

FOURTEENTH SERIES

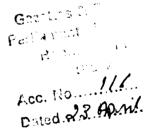
VOLUME I

FIRST SESSION OF THE FOURTEENTH LOK SABHA

June 2, 2004 to June 10, 2004

Jyaishtha 12, 1926 (Saka) to Jyaishtha 20, 1926 (Saka)





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The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I--SUBJECT INDEX; Part II--NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 5, Vol. I, 08-06-2004) Col. 15-16.

All the Bills are alphabetically arranged under the main heading "Bill (s)". The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture beside the appropriate head. Similarly matter related to all types of diseases is put under the heading disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programme, Schemes are put under the heading of the name of such institution, Scheme, Programmes. The stages of Bills are given at the end of title in form of Int., Consid., Consid. and Pass.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways *e.g.* "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names

A list of abbreviations used in the Index is given below:----

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